

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1**  
TO BE ANSWERED ON THE 2<sup>ND</sup> FEBRUARY, 2021

**Dialogue with Farmers Organizations**

1. SHRI P.C. GADDIGOUDAR:  
SHRI BENNY BEHANAN:  
SHRI A. RAJA:  
SHRI MARGANI BHARAT:  
SHRI ASADUDDIN OWAISI:  
SHRI RAHUL RAMESH SHEWALE:  
SHRI SYED IMTIAZ JALEEL:  
SHRI D.K.SURESH:  
SHRI KRUPAL BALAJI TUMANE:  
SHRI V.K.SREEKANDAN:  
KUNWAR DANISH ALI:  
ADV. DEAN KURIAKOSE:  
SHRI RAVNEET SINGH BITTU:  
PROF. SAUGATA RAY:  
SHRI OMPRAKASH BHUPALSINH ALIAS  
PAWAN RAJENIMBALKAR:  
SHRI N.K. PREMACHANDRAN:  
SHRIMATI MALA ROY:  
SHRI MOHAMMED FAIZAL P.P.:  
SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:  
SHRIMATI NUSRAT JAHAN RUHI:  
SHRIMATI SUMALATHA AMBAREESH:  
SHRI TALARI RANGAIAH:  
SHRI KAUSHALENDRA KUMAR:  
SHRI THIRUNAVUKKARASAR SU:  
SHRI PARTHIBAN S.R.:  
ADV. ADOOR PRAKASH:  
DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:  
SHRI KODIKUNNIL SURESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री  
be pleased to state:

(a) whether the Government is aware that thousands of farmers are agitating for the last two months against the new farm laws and demanding roll back of the same and if so, the details thereof;

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(b) whether the Government is aware that a number of farmer protesters have died or fallen ill while agitating and if so, the total number of farmers died/fallen ill during the protest;

(c) whether the Government proposes to give compensation to the families of the farmers who have died during the agitation and if so, the details thereof;

(d) whether the Government has initiated any negotiations with the protesting farmers and if so, the number and details of meetings/negotiations held with farmers Unions and the outcome of the reconciliation efforts;

(e) the details of the main demands raised by farmers organizations/Unions;

(f) whether the Government is considering to look into the legitimate demands of the farmers in order to end the deadlock; and

(g) whether the Government has any plan to withdraw/repeal the recently passed farm laws and if not, the reasons for not repealing the farm laws?

## **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Some of the farmers' Unions and their members have been agitating against newly enacted Farm laws.

(b): Government of India during discussion with these farmers' Union representatives appealed many times that children and elders including women should be requested to go home in view of the cold and COVID situation and other hardships..

(c): No Sir.

(d) to (f): Yes sir. So far, 11 rounds of meetings have been held between the Government and agitating farmers' unions to resolve the issues. Government had put forth one proposal after another to amend the farm laws. Details of the meetings are at **Annexure-I**. The demands of agitating farmer unions were related to the three farm Acts viz. "The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020", "The Farmers (Empowerment and Protection) Agreement On Price Assurance and Farm Services Act, 2020" & "The Essential Commodities (Amendment) Act, 2020" etc.

(g): The recent farmers Reform Laws implementation has been stayed, at present by Hon'ble Supreme Court.

**Annexure-I**

<b>Sl.No</b>	<b>Rounds of negotiating talks with agitating farmer unions</b>	<b>Date of meeting</b>
1	1 <sup>st</sup> Round	14.10.2020
2	2 <sup>nd</sup> Round	13.11.2020
3	3 <sup>rd</sup> Round	01.12.2020
4	4 <sup>th</sup> Round	03.12.2020
5	5 <sup>th</sup> Round	05.12.2020
6	6 <sup>th</sup> Round	30.12.2020
7	7 <sup>th</sup> Round	04.01.2021
8	8 <sup>th</sup> Round	08.01.2021
9	9 <sup>th</sup> Round	15.01.2021
10	10 <sup>th</sup> Round	20.01.2021
11	11 <sup>th</sup> Round	22.01.2021

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